#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3693 ANSWERED ON 21/12/2021

#### EMPLOYMENT ORIENTED SCHEME

3693. SHRI VINAYAK RAUT: SHRI PARTHIBAN S.R.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has approved any employment oriented scheme in order to provide employment in villages, if so, the details thereof State-wise particularly in the State of Maharashtra; and
- (b) the details of villages included under the said scheme and the quantum of expenditure incurred under the same, State-wise?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b) Yes Sir, the Ministry of Rural Development is presently implementing five welfare schemes for employment generation in order to provide employment to people in rural areas of the country including the State of Maharashtra. The details in this regard are as follows:
  - i. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS): This is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The details expenditure made, State/UT-wise, including the State of Maharashtra under the Scheme is at Annexure-I.
  - ii. Deen Dayal Upadhyaya –National Rural Livelihood Mission (DAY-NRLM): This scheme is working to mobalise rural poor women in Self Help Groups (SHGs) and to create additional livelihood opportunities for them through provision of credit, orientation on key livelihood skills and advisory support besides taking up value chain development activities. Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under the DAY-NRLM programme supports the SHGs and their family members to set-up small enterprises in the non-farm sector. SVEP develops an ecosystem for enterprise development in the rural areas which consists of Community Enterprise Fund (CEF) for enterprise financing, Cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) for providing Business Support Services comprising of preparation of business plans, trainings, market linkages etc., dedicated Block Resource Centre (BRC) for providing all necessary information to entrepreneurs. The Block is the unit of implementation of SVEP. The details of funds sanctioned/released, State/UT-wise, including the State of Maharashtra under the Scheme is at Annexure-II.
  - **iii. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY):** This is a placement linked skill development programme for wage employment.

- iv. Skill development through Rural Self Employment and Training Institutes (RSETIs): This enables a trainee to take bank credit and start his/her own Microenterprise. Some of such trainees may also seek regular salaried jobs.
- v. Pradhan Mantri Awas Yojana Gramin (PMAY-G): This scheme mandates to provide assistance to eligible rural households for construction of pucca houses with basic amenities. Under this scheme, it is mandatory to provide support of 90 persondays (95 persondays in hilly states, difficult areas and Integrated Action Plan districts) unskilled wage employment at the current rates to a PMAY-G beneficiary for construction of his / her house in convergence with MGNREGS. Under PMAY-G, Rural Mason Training (RMT) is implemented to address the issue of less availability of skilled masons in the rural areas so as to ensure quality house construction. This not only ensures that the houses constructed under PMAY-G are of good quality but also provides livelihood opportunities to the persons who had undergone training. The workers who have required experience in construction sector are trained in Recognition of Prior Learning (RPL) mode under the RMT program of the PMAY-G, to facilitate them for formal career progression.

Apart from the above mentioned schemes of the Ministry of Rural Development, various other Central Ministries/Departments are also implementing the programmes/schemes for employment generation which are as follows:

- i. Pradhan Mantri Kaushal Vikas Yojana (PMKVY): Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing its flagship scheme PMKVY for Skill based training of the youth across the country including candidates from villages under Short Term Training (STT) courses and Recognition of Prior Learning (RPL). Presently, the third phase of PMKVY i.e. PMKVY 3.0 is being implemented. Under PMKVY, STT is linked to placement, while RPL does not mandate placements as it recognizes the existing skills of candidate. PMKVY has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions (SSDMs) of the States / UTs popularly known as State- Component of PMKVY. Under the CSCM component of PMKVY, funds are disbursed to the States/State Skill Development Missions (SSDMs) for implementation. It is informed that there is no village wise data captured under the PMKVY scheme.
- Prime Minister's Employment Generation Programme (PMEGP): Ministry of Micro, Small & Medium Enterprises is implementing Prime Minister's Employment Generation Programme (PMEGP), which is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of microenterprises in the non-farm sector by helping traditional artisans and unemployed youth across the country including candidates from villages. The scheme was launched during 2008-09. Under PMEGP, general category beneficiaries can avail of margin money subsidy of 25 % of the project cost in rural areas and 15% in urban beneficiaries belonging special categories areas. to ST/SC/OBC/women/Minorities etc. the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum projects cost is Rs 25 lakh in the manufacturing sector and Rs 10 lakh in the service sector. Since 2018-19, the financial assistance scheme for expansion/upgrading of the existing PMEGP units (for manufacturing units upto 1.00 Cr. and for service/ trading unit upto Rs.25.00 Lakhs with subsidy of 15% for non NER and 20% for NER and hilly state) has also introduced.

Yojana under the scheme of Minimum Support Price (MSP) for Minor Forest Produce (MFP) through Tribal Cooperative Marketing Federation of India (TRIFED) across the country establishing tribal enterprises and generating livelihoods. Under Van Dhan Yojana, TRIFED has so far sanctioned 3110 Van Dhan Vikas Kendras (VDVK) clusters, associated with 9.27 lakhs beneficiaries in 28 states including Maharashtra & 3 Union Territory.

The details of funds released/utilized State/UT-wise including the State of Maharashtra for above mentioned schemes is at **Annexure – III**.

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Annexure-I referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.3693 for 21.12.2021 regarding Employment Oriented Schemes

### State/UT wise expenditure under Mahatma Gandhi NREGS of Ministry of Rural Development

S. No.	States/UTs	Total expenditure incurred (included State share) (as on 17.12.2021)		
		(Rs. in lakh)		
1	Andhra Pradesh	8113329.03		
2	Arunachal Pradesh	194518.65		
3	Assam	1711887.95		
4	Bihar	3891785.29		
5	Chhattisgarh	3457527.15		
6	Goa	5072.87		
7	Gujarat	1102068.59		
8	Haryana	474277.99		
9	Himachal Pradesh	842821.22		
10	Jammu and Kashmir	989598.64		
11	Jharkhand	2350110.62		
12	Karnataka	3983511.32		
13	Kerala	2502664.16		
14	Ladakh	21492.04		
15	Madhya Pradesh	6412941.85		
16	Maharashtra	2190496.96		
17	Manipur	597296.31		
18	Meghalaya	817431.94		
19	Mizoram	428127.11		
20	Nagaland	589906.41		
21	Odisha	3091668.70		
22	Punjab	641251.39		
23	Rajasthan	7291048.71		
24	Sikkim	124625.18		
25	Tamil Nadu	6605234.19		
26	Telangana	2286858.67		
27	Tripura	1221783.65		
28	Uttar Pradesh	7448444.71		
29	Uttarakhand	675730.27		
30	West Bengal	7639427.04		
31	Andaman and Nicobar Islands	11691.17		
32	Lakshadweep	1284.72		
33	Puducherry	16389.34		
34	Dadra & Nagar Haveli and	257.98		
	Daman & Diu			

Annexure-II referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.3693 for 21.12.2021 regarding Employment Oriented Schemes

## Funds sanctioned/released under SVEP of Deen Dayal Upadhyaya – National Rural Livelihood Mission (till October, 2021) of Ministry of Rural Development

(Rs. in Lakhs)

	T	(Ks. in Lakus)		
S.No.	State/UT	Funds sanctioned	Central Share	Total Central share released
1	Andhra Pradesh	4535.30	2721.18	2550.88
2	Arunachal Pradesh	30.00	27.00	27.00
3	Assam	1571.57	1414.41	1094.56
4	Bihar	6644.21	3986.53	3423.81
5	Chhattisgarh	3626.17	2175.70	1886.43
6	Goa	30.00	18.00	18.00
7	Gujarat	1617.20	970.32	727.74
8	Haryana	2967.90	1780.74	1693.50
9	Himachal Pradesh	30.00	27.00	27.00
10	Jammu & Kashmir (UT)	991.09	891.98	812.49
11	Jharkhand	7056.03	4233.62	3084.79
12	Karnataka	120.00	72.00	54.00
13	Kerala	8386.29	5031.77	4390.18
14	Madhya Pradesh	7350.52	4410.31	3045.00
15	Maharashtra	4195.00	2517.00	830.61
16	Manipur	565.40	508.86	267.92
17	Meghalaya	444.34	399.91	99.98
18	Mizoram	900.03	810.03	243.01
19	Nagaland	1172.37	1055.13	1005.09
20	Odisha	5310.51	3186.31	2109.71
21	Punjab	573.04	343.82	328.43
22	Rajasthan	2680.50	1608.30	1343.78
23	Sikkim	30.00	27.00	27.00
24	Tamil Nadu	1078.40	647.04	616.49
25	Telangana	5768.12	3460.87	1543.61
26	Tripura	90.00	81.00	81.00
27	Uttar Pradesh	9705.19	5823.11	2434.75
28	Uttarakhand	981.10	882.99	675.75
29	West Bengal	5002.36	3001.42	1906.49

Annexure-III referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.3693 for 21.12.2021 regarding Employment Oriented Schemes

The details of funds released/utilized State/UT-wise including the State of Maharashtra with respect to Prime Minister's Employment Generation Programme (PMEGP as on 23.11.2021), Van Dhan Yojana (VDY) and Pradhan Mantri Kaushal Vikas Yojana (PMKVY as on 15.11.2021)

(Rs. In Lakhs)

S.	State/UT	DMECD (Manain	VDY (funds	PMKVY (funds
N.	State/ 6 1	PMEGP (Margin Money disbursed)	released)	released)
1	A & N Islands	1981.48	0	210.94
2	Andhra Pradesh	80228.90	6162.90	5739.11
3	Arunachal Pradesh	5143.82	1275.00	2571.69
4		56403.08	4530.00	4070.44
5	Assam Bihar	82187.27	81.50	3681.62
6			81.30	632.77
7	Chandigarh	699.16	2007.00	
	Chhattisgarh	49410.83	2085.00	3557.76
8	Dadra & Nagar Haveli and Daman & Diu	-	15.00	411.11
9	Delhi	1986.28	-	2101.59
10	Goa	2394.82	150.00	1070.26
11	Gujarat	144984.10	1721.20	4694.94
12	Haryana	41628.92	-	3854.00
13	Himachal Pradesh	26893.20	40.50	2155.61
14	Jammu& Kashmir	100730.60	-	3305.07
15	Jharkhand	40479.51	569.70	2959.65
16	Karnataka	95776.89	2087.40	2143.95
17	Kerala	45709.38	597.25	3457.78
18	Ladakh	1707.63	150.00	0.00
19	Lakshadweep	92.62	-	123.18
20	Madhya Pradesh	102953.20	1605.00	3088.85
21	Maharashtra	99136.06	3960.00	9179.13
22	Manipur	21798.21	2996.80	4242.31
23	Meghalaya	8480.50	584.10	2406.87
24	Mizoram	9916.72	2306.55	2265.23
25	Nagaland	19140.99	3089.90	4305.28
26	Odisha	77950.34	2479.25	2771.50
27	Puducherry	1231.20	-	1134.51
28	Punjab	40113.08	-	6239.52
29	Rajasthan	69449.34	7135.60	2619.36
30	Sikkim	1393.81	1169.05	513.72
31	Tamil Nadu	106564.50	120.00	6886.21
32	Telangana	35162.40	255.00	3411.97
33	Tripura	23560.77	436.95	2280.07
34	Uttar Pradesh	233991.70	359.55	11521.37
35	Uttarakhand	30300.32	179.95	5338.63
36	West Bengal	85104.85	0	3804.65

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